RBI/2016-17/313 IDMD.CDD.No.3058/13.01.299/2016-17

May 30, 2017

The Chairman/ Managing Director State Bank of India/Associate Banks/ 17 Nationalised Banks/ Axis Bank Ltd., ICICI Bank Ltd., HDFC Bank Ltd., IDBI Bank Ltd./ Stock Holding Corporation of India Ltd.

Dear Sir/Madam

Submission of Annual Information Return relating to issue of Bonds for ₹ 5 lakh or more under Section 285 BA of Income Tax Act, 1961 -Change thereof

A reference is invited to our <u>circular IDMD.CDD.No. 3031/13.01.299/2016-17 dated May 25, 2017</u> on the captioned subject.

- 2. It is observed that a few Agency banks were submitting Annual Information Returns (AIR, now changed to SFT) in respect of Savings Bonds to Income Tax Authorities as well as to RBI. As RBI too, consolidates and submits this information to IT Department, and in order to avoid the duplication of data relating to Savings Bonds, Agency banks/SHCIL may henceforth ensure that the required information is furnished only to Public Debt Offices of the respective jurisdiction. They need not submit this information to Income Tax Authorities separately.
- 3. Instructions issued vide the circular ibid, stands modified to this effect.

Yours faithfully,

(Shyni Sunil) Deputy General Manager

> आंतरिक ऋण प्रबंध विभाग, केंद्रीय कार्यालय, 23वीं मंजिल, केंद्रीय कार्यालय भवन, शहीद भगत सिंह मार्ग, फोर्ट , मुंबई – 400 001, भारत फोन : (022) 2266 1602-04, फैक्स : (022) 2264 4158, ई-मेल : <u>cgmidmd@rbi.org.in</u>

Internal Debt Management Department, Central Office, 23rd Floor, Central Office Building, Shahid Bhagat Singh Marg, Fort, Mumbai-400 001, India Telephone: 022 2266 1602-04, Fax: 022 2264 4158, Email: cgmidmd@rbi.org.in

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